MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **39/AM15**
HELD ON 24.12.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **39/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 24.12.2014** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
2) Shri S.K. Panigrahi, Economic Officer

2. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-175	**KALPENA INDUSTRIES LTD.**	HQ F. No. 01/87/050/00343/AM14/DES-VII	Status: **Approved**
NC No.:39/AM15 Dated: 24.12.2014	Adv. Lic. No. 0310753946 dated 17.10.2013	RLA F. No. 03/94/040/00461/AM14	

Request: Enhancement in the quantity of Import Item No. 1 and deletion of Import Item No. 3 against Advance Authorization No. 0310753946 dated 17.10.2013

Decision: It was noted that adhoc norms fixed by Norms Committee-7 in its Meeting No. 48/AM14 held on 26.02.2014. The request of firm was considered by NC-7 and the Committee ~~the Committee~~ decided to revise the adhoc norms as per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2010-PC-II dated 23.12.2014:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound Grade SC 0366	1 Kg	1. HDPE Granules	**0.875 kg**
		2. Ethyl Vinyl Acetate	0.150 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No. A-176	**DECO-VINYL PVT. LTD.**	HQ F. No. 01/87/050/00433/AM14/DES-VII	Status: **Approved**
NC No.:39/AM15 Dated: 24.12.2014	Adv. Lic. No. 0510375760 dated 09.01.2014	RLA F. No. 05/23/040/00268/AM14	

Request: **Fixation of adhoc norms in respect of Advance Authorization No. 0510375760 dated 09.01.2014**

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/89/2018-PC-II dated 22.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Cushion Mats	1 kg	1. PVC Resin	0.600 kg
		2. DOP Plasticizer	0.420 kg
		3. PVC Stabilizer	0.038 kg
		4. Pigment	0.038 kg
RLA may take consequential action as per Policy / Procedures.			

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ONLINE CASES

1	**Case No.:3/17/87-ALC1/2013**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
	HQ File :01/87/050/00110/AM14/	RLA File :02/24/040/00028/AM14/	Lic.No/Date:0210190491 10.06.2013	Defer Date:14.01.2015
	Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.12.2014. Comments awaited from D/o C&PC.			

2	**Case No.:4/17/87-ALC1/2013**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
	HQ File :01/87/050/00111/AM14/	RLA File :02/24/040/00029/AM14/	Lic.No/Date:0210190498 10.06.2013	Defer Date:14.01.2015
	Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.12.2014. Comments awaited from D/o C&PC.			

3	**Case No.:24/37/87-ALC1/2013**	Party Name:SUPRABHA PROTECTIVE PRODUCTS PVT LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
	HQ File :01/87/050/00359/AM14/	RLA File :31/83/040/00093/AM14/	Lic.No/Date:3110060151 30.08.2013	Defer Date:07.01.2015
	Decision: The firm vide e-mail dated 30.07.2014 sought for advice regarding submission of information / data in reply to Point No. 5 of D/o C&PC's D/L No. 46011/111/2013-PC.II dated 12.06.2014. The request of firm was considered by NC in its Meeting No. 22/AM15 held on 27.08.2014 and it was decided to ask the firm to furnish the available information for both the export products whatever is available with them. Accordingly, the firm vide e-mail dated 23.09.2014 and 18.11.2014 (Final Reminder) was requested to furnish whatever the available information with them within 15 days time. Reply awaited from the firm.			

4	**Case No.:33/46/87-ALC1/2013**	Party Name:UTSAV POLYMER PRODUCTS PVT. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
	HQ File :01/87/050/00427/AM14/	RLA File :03/95/040/00652/AM14/	Lic.No/Date:0310758773 22.11.2013	Defer Date:07.01.2015
	Decision: A D/L No. 46011/9/2014-PC.II dated 12.08.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 23.09.2014 and 25.11.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

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	Case No.:2/42/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
5	HQ File :01/87/050/00388/AM14/	RLA File :02/24/040/00135/AM14/	Lic.No/Date:0210196733 25.11.2013	Defer Date:14.01.2015
	Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.12.2014. Comments awaited from D/o C&PC.			

	Case No.:1/10/87-ALC1/2014	Party Name:BLF POLYMERS PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
6	HQ File :01/87/050/00089/AM15/	RLA File :56/24/040/00030/AM14/	Lic.No/Date:5610003324 05.12.2013	Defer Date:21.01.2015
	Decision: A D/L No. 46011/56/2014-PC.II dated 27.10.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.11.2014 giving 15 days time for submission of information. Reply awaited from the firm. Reply still awaited from firm. Hence, the Committee decided to issue **Final Reminder** to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.:15/49/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
7	HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:21.01.2015
	Decision: A D/L No. 46011/94/2013-PC.II dated 22.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 11.11.2014 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue **Final Reminder** to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.:19/1/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
8	HQ File :01/87/050/00538/AM14/	RLA File :26/24/040/00006/AM14/	Lic.No/Date:2610012322 20.01.2014	Defer Date:14.01.2015
	Decision: A D/L No. 46011/51/2014-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 and 23.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

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	Case No.:1/2/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	Defer Date:14.01.2015
	Decision: A D/L No. 46011/44/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 08.09.2014 and 23.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
10	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:14.01.2015
	Decision: A D/L No. 46011/44/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 and 23.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:24/7/87-ALC1/2014	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
11	HQ File :01/87/050/00043/AM15/	RLA File :03/94/040/01026/AM14/	Lic.No/Date:0310770961 19.02.2014	Defer Date:07.01.2015
	Decision: A D/L No. 46011/19/2014-PC.II dated 09.10.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 18.11.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:3/1/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
12	HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	Defer Date:14.01.2015
	Decision: A D/L No. 46011/44/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 and 23.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:18/1/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
13	HQ File :01/87/050/00537/AM14/	RLA File :15/24/040/00010/AM14/	Lic.No/Date:1510021382 28.02.2014	Defer Date:07.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014 and 24.11.2014. Comments awaited from D/o C&PC.			

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14	**Case No.:2/33/87-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
	HQ File :01/87/050/00307/AM15/	RLA File :15/24/040/00013/AM14/	Lic.No/Date:1510021433 07.03.2014	Defer Date:14.01.2015

Decision: RLA, Varanasi and firm were requested vide letter dated 24.11.2014 to furnish 4.7 application expeditiously. However 4.7 Application still awaited from RLA, Varanasi and firm. Hence, it was decided to again call for 4.7 application from RLA, Varanasi and firm.

15	**Case No.:18/2/87-ALC1/2014**	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
	HQ File :01/87/050/00550/AM14/	RLA File :05/24/040/00470/AM14/	Lic.No/Date:0510382328 20.03.2014	Defer Date:07.01.2015

Decision: A D/L No. 46011/37/2014-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 23.12.2014 giving 15 days time for submission of information. Reply awaited from the firm.

16	**Case No.:4/14/87-ALC1/2014**	Party Name:SWASTIK POLYMERS	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Approved**
	HQ File :01/87/050/00114/AM15/	RLA File :05/24/040/00009/AM15/	Lic.No/Date:0510384233 16.04.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/17/2007-PC-II dated 24.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Grade Soft for Gumboot (in various colours)	1 kg	1. PVC Resin	0.500 kg
		2. Di Octyl Phthalate	0.380 kg
		3. Calcium Carbonate	0.090 kg
		4. Stabilizer Hansa DIS T-4	0.0075 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:50/7/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00069/AM15/	RLA File :02/24/040/00211/AM14/	Lic.No/Date:0210202515 21.04.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/45/2014-PC-II dated 22.12.2014, the Committee **approved** following adhoc norms:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Resorcinol Formaldehyde Resin	1 kg	1. Resorcinol	0.980 kg
		2. Para – Formaldehyde	0.180 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:10/15/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00135/AM15/	RLA File :05/24/040/00033/AM15/	Lic.No/Date:0510384812 24.04.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/17/2007-PC-II dated 24.12.2014, the Committee **approved** following adhoc norms:

18

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Microlon Natural (Shoe Sole Grade)	1 kg	1. PVC Resin	0.500 kg
		2. Di Octyl Phthalate	0.400 kg
		3. Blowing Agent / cell com – SK 1	0.007 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:21/21/87-ALC1/2014	Party Name:ELANTAS BECK INDIA LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00174/AM15/	RLA File :31/83/040/00100/AM14/	Lic.No/Date:3110063793 02.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/63/2010-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unsaturated Polyester Resin Other 50VT 28F	1 kg	1. Maleic Anhydride	0.1189 kg
		2. Dicyclopentadiene	0.0797 kg
		3. Vinyl Toluene	0.3805 kg
		4. Isophthalic Acid	0.0401 kg
		5. Microcrystalline Silica	0.2355 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:7/9/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00088/AM15/	RLA File :05/24/040/00050/AM15/	Lic.No/Date:0510385813 06.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/17/2007-PC-II dated 24.12.2014, the Committee **approved** following adhoc norms:

20

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Microlon Black (Shoe Sole Grade)	1 kg	1. PVC Resin	0.500 kg
		2. Di Octyl Phthalate	0.400 kg
		3. Blowing Agent / cell com – SK 1	0.007 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:6/9/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Approved**
HQ File :01/87/050/00087/AM15/	RLA File :05/24/040/00028/AM15/	Lic.No/Date:0510385944 07.05.2014	

21

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/17/2007-PC-II dated 24.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Compound Grade – Odourless, Smell Free Grade (in various colours)	1 kg	1. EVA Resin	0.8800 kg
		2. Stablizer Hansa DIS T-4	0.0220 kg
		3. Blowing Agent	0.0228 kg
		4. Di Cumyl Peroxide / Perkadox 14S – FL	0.0098 kg
		5. Calcium Carbonate	0.0667 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:1/12/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
HQ File :01/87/050/00093/AM15/	RLA File :02/24/040/00003/AM15/	Lic.No/Date:0210203005 07.05.2014	Defer Date:14.01.2015

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Decision: A D/L No. 46011/45/2014-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 and 24.12.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.

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Case No.:28/21/87-ALC1/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00181/AM15/	RLA File :09/24/040/00082/AM15/	Lic.No/Date:0910060119 15.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/106/2011-PC-II dated 16.12.2014, the Committee **approved** following adhoc norms:

23

EXPORT ITEM	QTY	IMPORT ITEM	QTY
C 884083 – Capped 0.09 IV Bifunctional PPO	1 kg	1. MX 90 / SA 90-100-0-50 ST (Polyphenylene Oxide)	1.53 kg
		2. Methacrylic Anhydride	0.320 kg
		3. Methanol	20.00 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:2/24/87-ALC1/2014	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Deferred
HQ File :01/87/050/00212/AM15/	RLA File :05/24/040/00434/AM14/	Lic.No/Date:0510386973 21.05.2014	Defer Date:07.01.2015

24

Decision: A D/L No. 46011/79/2014-PC.II dated 29.10.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.11.2014 giving 15 days time for submission of information. Reply awaited from the firm.

Case No.:4/15/87-ALC1/2014	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00129/AM15/	RLA File :02/24/040/00019/AM15/	Lic.No/Date:0210203711 03.06.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/12(A)/2012-PC-II dated 15.12.2014, the Committee **approved** following adhoc norms:

25

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Fire Retardant for Cables)	1 kg	1. PVC Resin	0.561 kg
		2. Di Octyl Phthalate (DOP)	0.270 kg
		3. Aluminium Hydroxide / Aluminium Trihydrate	0.112 kg
		4. Magnesium Hydroxide	0.056 kg
RLA may take consequential action as per Policy / Procedures.			

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	Case No.:15/21/87-ALC1/2014	Party Name:TRIMURTI POLYCHEM PVT LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
26	HQ File :01/87/050/00168/AM15/	RLA File :07/24/040/00083/AM15/	Lic.No/Date:0710105189 19.06.2014	Defer Date:07.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.			

	Case No.:8/30/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Approved**
	HQ File :01/87/050/00230/AM15/	RLA File :03/94/040/00232/AM15/	Lic.No/Date:0310785802 23.06.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/77/2007-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol "Ecopuf B 1418 R"	1 kg	1. Phthalic Anhydride	0.0099 kg
		2. Diethylene Glycol	0.0164 kg
		3. Propylene Oxide	0.5066 kg
		4. Dichlorofluroethane (HCFC 141b)	0.2774 kg
		5. Pentamethyl Diethylene Triamine	0.0021 kg
		6. Dimethyl Cyclohexyalmine	0.0042 kg
		7. Silicon Surfactant	0.0085 kg
		8. Catalyst (Dabco TMR -2)	0.0035 kg
		9. Catalyst (Toyocat F-40)	0.0035 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.:20/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00173/AM15/	RLA File :26/24/040/00008/AM15/	Lic.No/Date:2610012682 26.06.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2014-PC-II dated 10.12.2014, the Committee **approved** following adhoc norms:

28

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Copolymer Hi Ratio AAMA 40% Solution	1 kg	1. Acrylic Acid	0.2385 kg
		2. Sodium Hypo Phosphite	0.004 kg
		3. Maleic Anhydride	0.077 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:13/22/87-ALC1/2014	Party Name:RAJIV PLASTIC INDUSTRIES	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00201/AM15/	RLA File :03/95/040/00280/AM15/	Lic.No/Date:0310786228 01.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/57/2014-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

29

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Talc Filled PP Compound (containing 60 ± 1% PP and 40 ± 1% Talc)	1 kg	1. Polypropylene Homopolymer	0.618 kg
		2. Talc	0.412 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.:1/27/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00221/AM15/	RLA File :03/94/040/00303/AM15/	Lic.No/Date:0310786417 04.07.2014	

30 **Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 46/87-ALC1/2012 dated 13.02.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXAPOL SUD 435 N Polyether Polyol	1 kg	1. Propylene Oxide	0.660 kg
		2. Diethylene Glycol	0.125 kg

Case No.:10/30/87-ALC1/2014	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00232/AM15/	RLA File :03/94/040/00291/AM15/	Lic.No/Date:0310786681 10.07.2014	

31 **Decision:** As per the written comments furnished by the D/o C&PC vide their OM No. 46011/93/2011-PC-II dated 16.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & Butyl Acrylate Monomer Copolymer Emulsion (Having Solids 50 ± 2%)	1 kg	1. Vinyl Acetate Monomer	0.4384 kg
		2. Butyl Acetate	0.0603 kg

RLA may take consequential action as per Policy / Procedures.

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	Case No.:6/21/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Approved**
	HQ File :01/87/050/00159/AM15/	RLA File :05/24/040/00149/AM15/	Lic.No/Date:0510389658 11.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/82/2012-PC-II dated 12.12.2014, the Committee **approved** following adhoc norms:

	EXPORT ITEM	QTY	IMPORT ITEM	QTY
32	V PET – C (Polyester Compound in Granules / Lumps Form)	1 kg	1. Polyester Chips / PET Resin	0.936 kg
			2. Titanium Dioxide	0.065 kg
			3. Antioxidants	0.019 kg
			4. Pigments	0.010 kg
	RLA may take consequential action as per Policy / Procedures.			

	Case No.:17/30/87-ALC1/2014	Party Name:RALLIS INDIA LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
33	HQ File :01/87/050/00239/AM15/	RLA File :03/95/040/00137/AM15/	Lic.No/Date:0310786727 11.07.2014	Defer Date:07.01.2015

Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.

	Case No.:1/18/87-ALC1/2014	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
34	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	Defer Date:07.01.2015

Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.

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Case No.:16/30/87-ALC1/2014	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HO File :01/87/050/00238/AM15/	RLA File :03/94/040/00350/AM15/	Lic.No/Date:0310786872 15.07.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/38/2014/TSW dated 09.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	44.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	23.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)

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2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 55,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
3. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 42,57,000.00 kgs)	100 kgs	1. Natural Rubber	39.250 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	25.50 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs

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		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
4. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 45,81,000.00 kgs)	100 kgs	1. Natural Rubber	30.75 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	25.50 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
		6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.90 kgs
		9. Rubber Chemical : Accelerator	0.75 kgs
		10. Rubber Chemical : Retarders	0.20 kgs
		11. Zinc Oxide	1.50 kgs
		12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs

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		16. Miscellaneous Chemicals : Plasticisers	5.60 kgs
		17. Insoluble Sulphur	0.50 kgs
		18. Bladders	0.02 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)

3. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt (Total Quantity to be exported 3,00,000.00 kgs)	100 kgs	1. Natural Rubber	31.250 kgs
		2. Synthetic Rubber : PBR	10.50 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	12.00 kgs
		4. Carbon Black	23.75 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	4.250 kgs
		6. Brass Coated Steel Tyre Cord	7.75 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.900 kgs
		9. Rubber Chemical : Accelerator	0.650 kgs
		10. Rubber Chemical : Retarders	0.150 kgs
		11. Zinc Oxide	1.000 kgs
		12. Miscellaneous Chemicals : Stearic Acid	0.700 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	0.600 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.400 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.500 kgs
		17. Insoluble Sulphur	0.500 kgs
		18. Processing Aid	1.000 kgs

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)

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6. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 12,00,000.00 kgs)	100 kgs	1. Natural Rubber	43.05 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	26.50 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical: Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
7. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") Nylon. (Total Quantity to be exported 3,30,000.00 kgs)	100 kgs	1. Natural Rubber	39.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	26.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs

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		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 Numbers
Note:	**There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 14)**		
8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines Nylon (Total Quantity to be exported 18,50,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	24.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.200 kgs
		16. Insoluble Sulphur	0.250 kgs

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		17. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)

9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 800,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		15. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)

10. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm (24") B. All Steel. (Total Quantity to be exported 40,00.00 kgs)	100 kgs	1. Natural Rubber	42.75 kgs
		2. Synthetic Rubber : PBR	3.310 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	0.580 kgs
		4. Chloro Butyl Rubber	2.220 kgs
		5. Carbon Black	16.000 kgs
		6. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	14.000 kgs

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		7. Bead Wire	4.000 kgs
		8. Rubber Chemical : Antioxidants	1.570 kgs
		9. Rubber Chemical : Accelerator	2.120 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	0.260 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.500 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.400 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	4.750 kgs
		15. Miscellaneous Chemicals : Plasticisers	1.410 kgs
		16. Miscellaneous Chemicals : Synthetic Resins- Tackifier Resin	1.680 kgs
		17. Insoluble Sulphur	0.750 kgs
		18. Silane Coupling Agent	1.200 kgs
		19. Antireversion Agent	2.000 kgs
		20. Processing Aid	3.000 kgs
Note:	**There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8 to 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 16)**		
11. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") A Nylon. (Total Quantity to be exported 10,50,000.00 kgs)	100 kgs	1. Natural Rubber	44.000 kgs
		2. Synthetic Rubber : PBR	3.500 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.500 kgs
		4. Chloro Butyl Rubber	1.600 kgs
		5. Carbon Black	25.000 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Bead Wire	2.500 kgs
		8. Rubber Chemical : Antioxidants	1.800 kgs
		9. Rubber Chemical : Accelerator	0.500 kgs
		10. Rubber Chemical : Retarders	0.050 kgs
		11. Zinc Oxide	1.250 kgs

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		12. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.750 kgs
		17. Insoluble Sulphur	0.300 kgs
		18. Bladders	0.020 Numbers
Note:	**There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)**		
12. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm (24") B. All Steel. (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	30.000 kgs
		2. Synthetic Rubber : PBR	3.500 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	16.000 kgs
		4. Chloro Butyl Rubber	2.2500 kgs
		5. Carbon Black	18.000 kgs
		6. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	12.000 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	2.250 kgs
		9. Rubber Chemical : Accelerator	1.100 kgs
		10. Zinc Oxide	1.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	0.400 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.600 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.400 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	4.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	2.000 kgs
		16. Miscellaneous Chemicals : Synthetic Resins- Tackifier Resin	1.700 kgs
		17. Insoluble Sulphur	0.700 kgs

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		18. Silane Coupling Agent	1.000 kgs
		19. Antireversion Agent	1.250 kgs
		20. Processing Aid	3.000 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8 to 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 16)			
13. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 13)			
14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 8,000.00 kgs)	100 kgs	1. Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	28.500 kgs
		4. Rubber Chemical : Antioxidants	1.000 kgs
		5. Rubber Chemical : Accelerator	1.000 kgs
		6. Rubber Chemical : MBTS	0.500 kgs
		7. Zinc Oxide	2.500 kgs
		8. Miscellaneous Chemicals : Stearic Acid	0.500 kgs

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		9. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		10. Miscellaneous Chemicals : Plasticisers	14.000 kgs
		11. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		12. Brass Valve of Relevant Specification and Size	Net to Net
		13. Valve Cores of Relevant Specification and Size	Net to Net
Note: **There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 , 5 and 6) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 8 to 11)**			
15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 35,000.00 kgs)	100 kgs	1. Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	28.500 kgs
		4. Rubber Chemical : Antioxidants	1.000 kgs
		5. Rubber Chemical : Accelerator	1.000 kgs
		6. Rubber Chemical : MBTS	0.500 kgs
		7. Zinc Oxide	2.500 kgs
		8. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		9. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		10. Miscellaneous Chemicals : Plasticisers	14.000 kgs
		11. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		12. Brass Valve of Relevant Specification and Size	Net to Net
		13. Valve Cores of Relevant Specification and Size	Net to Net
Note: **There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4 , 5 and 6) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 8 to 11)**			

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Case No.:13/30/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00235/AM15/	RLA File :03/94/040/00325/AM15/	Lic.No/Date:0310786918 16.07.2014	

36 **Decision:** As per the written comments furnished by the D/o C&PC vide their OM No. 46011/77/2007-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyether Polyol "Ecopuf CP 2006"	1 kg	1. Phthalic Anhydride	0.0325 kg
		2. Diethylene Glycol	0.1463 kg
		3. Propylene Oxide	0.6116 kg
		4. Dimethyl Cyclohexylamine	0.0150 kg
		5. Silicon Surfactant	0.0250 kg
		6. Catalyst (Toyo Cat F-40)	0.0025 kg
		7. Catalyst (Dabco TMR-2)	0.0012 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:20/30/87-ALC1/2014	Party Name:SUN PLAST	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Deferred
HQ File 37 01/87/050/00242/AM15/	RLA File :03/95/040/00333/AM15/	Lic.No/Date:0310786925 16.07.2014	Defer Date:14.01.2015

Decision: A copy of application was forwarded to D/o C&PC on 24.10.2014. However, Technical Authority of D/o C&PC present in the Meeting requested to again furnish a copy of application to them. Hence, it was decided to again forward a copy of application to D/o C&PC.

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Case No.:17/22/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Approved**
HQ File :01/87/050/00205/AM15/	RLA File :05/24/040/00171/AM15/	Lic.No/Date:0510389761 17.07.2014	

38 **Decision:** As per the written comments furnished by the D/o C&PC vide their OM No. 46011/17/2007-PC-II dated 24.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Compound Grade – Odourless, Smell Free Grade (in various colours)	1 kg	1. EVA Resin	0.8800 kg
		2. Stablizer Hansa DIS T-4	0.0220 kg
		3. Blowing Agent	0.0228 kg
		4. Di Cumyl Peroxide / Perkadox 14S – FL	0.0098 kg
		5. Calcium Carbonate	0.0667 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:18/30/87-ALC1/2014	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
39 HQ File :01/87/050/00240/AM15/	RLA File :03/95/040/00305/AM15/	Lic.No/Date:0310786991 17.07.2014	Defer Date:07.01.2015

Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.

Case No.:19/30/87-ALC1/2014	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
40 HQ File :01/87/050/00241/AM15/	RLA File :03/95/040/00306/AM15/	Lic.No/Date:0310786989 17.07.2014	Defer Date:07.01.2015

Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.

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	Case No.:2/35/87-ALC1/2014	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
41	HQ File :01/87/050/00309/AM15/	RLA File :02/24/040/00072/AM15/	Lic.No/Date:0210204539 18.07.2014	Defer Date:07.01.2015

Decision: RLA, Kolkata and firm were requested vide letter dated 23.12.2014 to furnish application expeditiously. Application awaited from RLA, Kolkata and firm.

	Case No.:4/24/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
42	HQ File :01/87/050/00214/AM15/	RLA File :34/24/040/00074/AM15/	Lic.No/Date:3410040384 21.07.2014	Defer Date:14.01.2015

Decision: In response to D/L dated 10.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.12.2014. Comments awaited from D/o C&PC.

	Case No.:14/22/87-ALC1/2014	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
43	HQ File :01/87/050/00202/AM15/	RLA File :04/24/040/00084/AM15/	Lic.No/Date:0410159057 22.07.2014	Defer Date:14.01.2015

Decision: A copy of application was forwarded to D/o C&PC on 21.08.2014. However, Technical Authority of D/o C&PC present in the Meeting requested to again furnish a copy of application to them. Hence, it was decided to again forward a copy of application to D/o C&PC.

	Case No.:27/21/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Approved**
	HQ File :01/87/050/00180/AM15/	RLA File :08/24/040/00163/AM15/	Lic.No/Date:0810132797 23.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 10.12.2014, the Committee **approved** following adhoc norms:

44

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70 ± 2%)	1 kg	1. Distilled Fatty Acid	0.238 kg
		2. Phthalic Anhydride	0.322 kg
		3. Glycerine	0.210 kg
		4. Toluene	0.315 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:1/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00147/AM15/	RLA File :31/83/040/00043/AM15/	Lic.No/Date:3110064602 24.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

45

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Polybutylene Terepthalate (PBT) Compound – ARNITE TO 6202	1 kg	1. PBT Chips / Granules	1.0070 kg
		2. Sactolith HDS	0.0062 kg
		3. LLDPE MG 50026	0.0168 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:2/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00148/AM15/	RLA File :31/83/040/00063/AM15/	Lic.No/Date:3110064603 24.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

46

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Flame Retardant PA-6 (Nylon-6) Compound in Black Colour (Akulon K-225 KS Black)	1 kg	1. Nylon-6 Chips / Granules	0.6401 kg
		2. Melamine Cynurate (MCA-01)	0.3811 kg
		3. Calcium Stearate	0.0031 kg
		4. Master Batch / Relevant Colourant	0.0052 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:3/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
EQ File :01/87/050/00149/AM15/	RLA File :31/83/040/00044/AM15/	Lic.No/Date:3110064604 24.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

47

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fibre Reinforced Microsphere based PBT Compound (Arnite TZ 6280)	1 kg	1. PBT Chips / Granules	0.5922 kg
		2. Glass Fibre Chopped Strands	0.2060 kg
		3. Micropearl Glass Beads	0.2060 kg
		4. Ligalub / Loxiol G-32	0.1236 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:4/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
EQ File :01/87/050/00150/AM15/	RLA File :31/83/040/00062/AM15/	Lic.No/Date:3110064605 24.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

48

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Flame Retardant PA 6 (Nylon-6) Compound (Akulon K-FKM V5/C/BK 28020)	1 kg	1. Nylon – 6 Chips / Granules	0.6400 kg
		2. Melamine Cynurate (MCA-01)	0.3812 kg
		3. Calcium Stearate / Mould Release Agent	0.0031 kg
		4. Master Batch (Colourant)	0.0052 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:5/19/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Approved
HQ File :01/87/050/00151/AM15/	RLA File :31/83/040/00064/AM15/	Lic.No/Date:3110064606 24.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/22/2009-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fibre Reinforced Flame Retardant PA6 (Nylon-6) Compound (Akulon K-222 KG V4 Black)	1 kg	1. Nylon–6 Chips / Granules	0.6699 kg
		2. Glass Fibre Chopped Strands	0.2060 kg
		3. Master Batch / Colourant	0.0103 kg
		4. Melamine Cynurate	0.1236 kg
		5. Calcium Stearate	0.0202 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	Status: Deferred
HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	Defer Date:21.01.2015

Decision: A D/L No. 46011/115/2005-PC.II dated 11.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

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Case No.:3/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Approved**
HQ File :01/87/050/00279/AM15/	RLA File :03/94/040/00383/AM15/	Lic.No/Date:0310787413 30.07.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/77/2007-PC-II dated 11.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyether Polyol "Ecopuf CP 2006"	1 kg	1. Phthalic Anhydride	0.0325 kg
		2. Diethylene Glycol	0.1463 kg
		3. Propylene Oxide	0.6116 kg
		4. Dimethyl Cyclohexylamine	0.0150 kg
		5. Silicon Surfactant	0.0250 kg
		6. Catalyst (Toyo Cat F-40)	0.0025 kg
		7. Catalyst (Dabco TMR-2)	0.0012 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.:5/32/87-ALC1/2014	Party Name:ASMACO PACKAGING INDUSTRIES	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
52 HQ File :01/87/050/00281/AM15/	RLA File :03/94/040/00385/AM15/	Lic.No/Date:0310787423 30.07.2014	Defer Date:14.01.2015

Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.

Case No.:4/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
53 HQ File :01/87/050/00280/AM15/	RLA File :03/94/040/00384/AM15/	Lic.No/Date:0310787598 04.08.2014	Defer Date:14.01.2015

Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.

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	Case No.:7/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
54	HQ File :01/87/050/00283/AM15/	RLA File :03/94/040/00407/AM15/	Lic.No/Date:0310787704 06.08.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

	Case No.:37/30/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
55	HQ File :01/87/050/00259/AM15/	RLA File :31/83/040/00118/AM15/	Lic.No/Date:3110064757 19.08.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:38/30/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
56	HQ File :01/87/050/00260/AM15/	RLA File :31/83/040/00120/AM15/	Lic.No/Date:3110064758 19.08.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:24/30/87-ALC1/2014	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
57	HQ File :01/87/050/00246/AM15/	RLA File :05/24/040/00218/AM15/	Lic.No/Date:0510390615 20.08.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:33/30/87-ALC1/2014	Party Name:VASA PHARMACHEM P.LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
58	HQ File :01/87/050/00255/AM15/	RLA File :08/24/040/00178/AM15/	Lic.No/Date:0810133060 20.08.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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Case No.:25/30/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Approved**
HQ File :01/87/050/00247/AM15/	RLA File :05/24/040/00219/AM15/	Lic.No/Date:0510390669 21.08.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/7/2011-PC-II dated 12.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TPR/Thermoplastic Compound/ TPE Compounds	1 kg	1. SBS Copolymer / Styrene Butadiene/ Styrene Copolymer (LG-411S, 411N, 501S, 475, 484, 485, 487, CALPRENE-411, 540, 501, 6120, TAIPOLSEBS-6151, 6150, 4202, 3201 GLOBALPRENE 3546, 3411, KTR-401P, KIBITONTPE PB-511, 5300, 5301, 5302, JSR RB-830, 820, 840 KRATON G1650MU, G1650EU, ENPRENE 611, 655, 684, 685, 687, 701, 675)	0.5330 kg
		2. K-Resin, Styrene Butadiene Co-polymer (KR99HG, KR03, KR05, XK-43, XK-40, KRDEV027D, KIBITON Q Resin PB-5903, PB-5925)	0.4739 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:26/30/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
60 HQ File :01/87/050/00248/AM15/	RLA File :05/24/040/00222/AM15/	Lic.No/Date:0510390643 21.08.2014	Defer Date:14.01.2015

Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.

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	Case No.:30/30/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
61	HQ File :01/87/050/00252/AM15/	RLA File :07/24/040/00192/AM15/	Lic.No/Date:0710106569 27.08.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:14/32/87-ALC1/2014	Party Name:AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
62	HQ File :01/87/050/00290/AM15/	RLA File :03/94/040/00476/AM15/	Lic.No/Date:0310788518 28.08.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

	Case No.:16/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
63	HQ File :01/87/050/00292/AM15/	RLA File :03/94/040/00497/AM15/	Lic.No/Date:0310788516 28.08.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

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Case No.:19/32/87-ALC1/2014	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Approved**
HQ File :01/87/050/00295/AM15/	RLA File :03/95/040/00442/AM15/	Lic.No/Date:0310788486 28.08.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/79/2014/TSW dated 26.11.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
High Abrasion Resistance Rubber Sheetings (consisting of rubber content 84.2%)	50,000 kg	1. Natural Rubber	0.92621 kg
		2. Zinc Oxide	0.03950 kg
		3. Silica Filler Ppt.	0.03100 kg
		4. Titanium Dioxide	0.0450 kg
		5. Antioxidant	0.01450 kg
		6. Accelerators	0.01490 kg
		7. Cross Linking Agent	0.02500 kg
		8. Packing Material-Plastic Pallets	45 Numbers for export of 50,000 kg

Note: 1. **There should be a value cap on Antioxidant & Accelerator, as per General Note-8 of Handbook of Procedures Volume-II.**

2. **The firm should export back 45 Nos. of Packing material (Plastic Pallet).**

RLA may take consequential action as per Policy / Procedures.

Case No.:31/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
HQ File :01/87/050/00253/AM15/	RLA File :08/24/040/00161/AM15/	Lic.No/Date:0810133178 01.09.2014	Defer Date:14.01.2015

Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.

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	Case No.:34/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
66	HQ File :01/87/050/00256/AM15/	RLA File :08/24/040/00183/AM15/	Lic.No/Date:0810133176 01.09.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:35/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
67	HQ File :01/87/050/00257/AM15/	RLA File :08/24/040/00201/AM15/	Lic.No/Date:0810133177 01.09.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:32/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
68	HQ File :01/87/050/00254/AM15/	RLA File :08/24/040/00168/AM15/	Lic.No/Date:0810133218 03.09.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:15/32/87-ALC1/2014	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
69	HQ File :01/87/050/00291/AM15/	RLA File :03/94/040/00490/AM15/	Lic.No/Date:0310788699 03.09.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

	Case No.:29/30/87-ALC1/2014	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
70	HQ File :01/87/050/00251/AM15/	RLA File :05/24/040/00266/AM15/	Lic.No/Date:0510391051 09.09.2014	Defer Date:21.01.2015
	Decision: A D/L No. 46011/68/2014-PC.II dated 12.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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	Case No.:43/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
71	HQ File :01/87/050/00265/AM15/	RLA File :08/24/040/00224/AM15/	Lic.No/Date:0810133321 12.09.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:44/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
72	HQ File :01/87/050/00266/AM15/	RLA File :08/24/040/00229/AM15/	Lic.No/Date:0810133408 22.09.2014	Defer Date:14.01.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

	Case No.:1/30/87-ALC1/2014	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2014 24.12.2014	**Status: Deferred**
73	HQ File :01/87/050/00223/AM15/	RLA File :32/24/040/00017/AM15/	Lic.No/Date:3210077277 08.10.2014	Defer Date:14.01.2015
	Decision: RLA, Coimbatore and firm were requested vide letter dated 24.11.2014 to furnish 4.7 application expeditiously. However 4.7 Application still awaited from RLA, Coimbatore and firm. Hence, it was decided to again call for 4.7 application from RLA, Coimbatore and firm.			

Meeting ended with thanks to Chair and all participants.

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